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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/91/CAA/2017  
&  
PETITION NUMBER : CP/185/CAA/2017  
NAME OF THE TRANSFEROR CO : CHECKPOINT CHECKNET INDIA PVT LTD  
NAME OF THE TRANSFEREE CO : CHECKPOINT APPAREL LABELING SOLUTIONS INDIA  
PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A-m-Ilango	Counsel for Petitioner	1.
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**ORDER**

Counsel for the applicant company present and submitted that in relation to the transferor company, orders were passed by NCLT, New Delhi. He filed a copy of the same. Counsel for the applicant submitted his arguments in part. For continuation, time extended at request. Put up on 23.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)